

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI**

No. 30844-30923 /Genl./West/THC/2024

Dated, Delhi the 04/10/24

Sub: Notification regarding cancellation of Licence Permanently on the request of Advocate Mr. Vipin Gupta.

Forwarded copy of Endorsement Letter No. 52831-52961/Genl./Misc./Circulation/2024 Dated 28.09.2024 received, on the subject cited above, from Ms. Ravinder Bedi, Ld. Officer Incharge, General Branch, Central District/Ld. District Judge (Commercial Court), Tis Hazari Courts, Delhi along with copy of the Notification Bearing Ref. No. 479/Gen/SF/2024 Dated 11.09.2024 Bearing Diary No. 5011/B Dated 18.09.2024 of Office of The Principal District & Sessions Judge (Headquarters), Delhi of Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marga, New Delhi - 110049 for information and necessary action to:-

1. All Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Hony. President, Delhi Bar Association, Tis Hazari Courts, Delhi.
3. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) -05/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.



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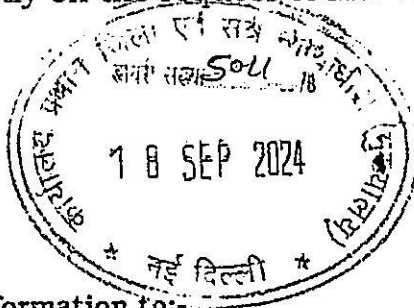
दिल्ली बार काउंसिल
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Sri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

Ref. No. : 479/Gen/SF/2024

Dated : 11.09.2024

NOTIFICATION

It is hereby notified for general information that pursuant to the **Order dated 26.07.2024** passed by the **Bar Council of Delhi**, that the licence of **Mr. Vipin Gupta son of Mr. Premswaroop (Enrolment No. D/15459/2023)**, R/O G-8-A/10, Sangam Vihar, New Delhi-110062 to practice as an advocate has been cancelled permanently on the request of Mr. Vipin Gupta.



Col. Arun Sharma (Retd.)
Secretary
Bar Council of Delhi



Copy forwarded for information to:-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. **Mr. Vipin Gupta son of Mr. Premswaroop Gupta, (Enrolment No. D/15459/2023).**
R/O G-8-A/10, Sangam Vihar, New Delhi-110062

27
21/10/24

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

No. 52831-52961 /Genl./Misc./Circulation/2024

Dated, Delhi the 28 SEP 2024

Sub:- Notification regarding cancellation of licence permanently on the request of Advocate Mr. Vipin Gupta.

Forwarded a copy of the Notification bearing Ref No. 479/Gen/SF/2024 dated 11/09/2024 and this office diary bearing No. 5011/B dated 18/09/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi. *100M*
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

[Signature]
(RAVINDER BEDI)

Officer In-Charge, General Branch, (C),
District Judge, (Commercial Court),
Tis Hazari Courts Delhi.

Encl. As above

OTC/Genl/west

[Signature]

PD 883(west)
30/09/2024